10

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P. No. 163 /2017 CP-743/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd March, 2017, 10.30 A.M

Name of the Company Under Section		Bornali Choudhury -Versus- Himangini Infracon India Ltd.		
		433,434,439		
SI.	Name & Design	ation of Authorized	Appearing on behalf	Signature with date
No	(711 0107711 1577500)		of	

ORDER

None responded.

Petitioner is directed to file two additional copies of the petition.

List the matter on 11/05/2017.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)

4